NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP 02/14/2(41)/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Pan Macmillan Publishing India Pvt. Ltd. SECTION OF THE COMPANIES ACT: 2(41)

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: None

For the Respondent (s): None

ORDER

Present none.

Notice to the Petitioner through Counsel and to the ROC returnable on 8th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)